

**IN THE HIGH COURT OF BOMBAY AT GOA.  
LD-VC-CRI-65/2020**

Jyoti @ Anita Viagankar and ors. ...Petitioners.

Vs

State of Goa and anr. ...Respondents.

Ms. S. Chodankar, Advocate for the petitioner.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:9<sup>th</sup> December 2020.**

P.C.

Petitioner's counsel is said to have in some personal difficulty. He needs time.

3. Post the matter on 16.12.2020.

**DAMA SESHADRI NAIDU, J.**

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